

for further orders

Order dt 17.10.03

DS
29/10/03 BenchCall this matter
on 27/10/03.

[Signature]
Vice Chairman
[Signature]
Member

27.10.2003.

for further orders

Mr. U.B. Mohapatra, Ld. A.S.C. is
an accommodated. Call this matter on
30.10.2003.

DS
29/10/03 Bench

[Signature]
Vice Chairman

[Signature]
Member

30.10.03

Heard Shri D.P. Dhalasamant,
learned counsel for the applicant
and Shri U.B. Mohapatra, learned
Addl. Standing Counsel. In course of
hearing, Shri Dhalasamant, by filing
a Memo sought withdrawal of his
O.A. In view of this, we dispose of
this O.A. as withdrawn.

[Signature]
Vice Chairman

[Signature]
Member

Free copies of
final order
dt. 30.10.03 issued
to counsel for
both sides.

DS
1/11/03

[Signature]
S.O. (G)